

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7657-7658/2017

NADAKERAPPA SINCE DECEASED BY LRS. & ORS.

Appellant(s)

VERSUS

PILLAMMA SINCE DECEASED BY LRS. & ORS.

Respondent(s)

([PART HEARD BY : HON'BLE S. ABDUL NAZEER AND HON'BLE KRISHNA
MURARI, JJ.] [TOP OF THE BOARD]

IA No. 86064/2021 - APPLICATION FOR PERMISSION

IA No. 81504/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 77378/2020 - CLARIFICATION/DIRECTION

IA No. 103956/2021 - EXEMPTION FROM FILING O.T.

IA No. 86066/2021 - EXEMPTION FROM FILING O.T.

IA No. 52330/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURESIA No. 47892/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURESIA No. 103954/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 08-12-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE KRISHNA MURARIFor Appellant(s) Mr. A.N.Venugopal Gowda, Sr. Adv.
Mr. Balaji Srinivasan, AOR
Mr. Mohammed Shahrukh, Adv.
Mr. Ramesh B., Adv.For Respondent(s) Mr. Vikas Singh, Sr. Adv.
Ms. Kiran Suri, Sr. Adv.
Mr. Ashok Bannidinni, AOR
Mr. Devaraje Gowda, Adv.
Mr. Aviral Chandra, Adv.
Mr. Sujeet Kumar, Adv.
Mr. Amith S.J., Adv.
Mr. Kapish Seth, Adv.
Ms. Deepeika Kalia, Adv.
Mr. Mritrunjai Singh, Adv.
Mr. Anshuman Nayak, Adv.Mr. Shubhranshu Padhi, AOR
Mr. Ashish Yadav, Adv.
Mr. Rakshit Jain, Adv.
Mr. Vishal Banshal, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

**List these appeals on 14th December, 2021 as
part-heard, at the top of the Board.**

**(ANITA MALHOTRA)
COURT MASTER**

**(KAMLESH RAWAT)
COURT MASTER**